

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO. 40/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016**

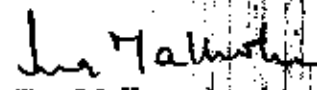
NAME OF THE COMPANY: Smt. Geeta Khanna V/s. M/s Anil Rubber ^{Miles} Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Rohit	Advocate	Respondent	

ORDER

The case was listed today but has not been shown in the cause list. Ld. Counsels therefore pray for an adjournment. Adjourned to 17.11.2016.


(Ina Malhotra)
Member Judicial